## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 96/(MAH)/2015 CA No. 17 & 23/2017 & 56/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Ashu Dutt Network Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No	. NAME	DESIGNATION	SIGNATURE
1	Mr-Santosh Roul	Counsel	Charteilia
2.	Ms. Chaitrika Patki ilb Vidhii Partners	Adv. for Petitioners	Charte
<b>3</b> -	Mr. Zaid Arson	: Ad h	@m w

## **ORDER**

## CA 56/2016 & 17,23/2017 in TCP 96/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)